

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

C. P. NO. 64(ND)11

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017.

NAME OF THE COMPANY:Satish Kumar Goyal V/s. M/s. Ganpati Rolling Mills Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

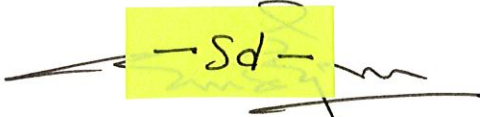
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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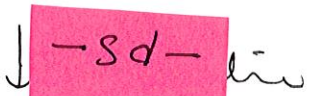
For the Petitioner (s) : None

For the Respondent (s) : Mr. Abhay K. Das, Advocate

Order

To come up for further arguments on 13th October, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)